

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'C': NEW DELHI

BEFORE SHRI G.D. AGRAWAL, VICE PRESIDENT AND  
SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER

ITA No.2594/Del/2013  
Assessment Year : 2006-07

M/s Genesis Overseas  
Pvt.Ltd.,  
3A-1, Rao Tula Marg,  
New Delhi – 110 022.  
PAN : AAACG0202H.  
(Appellant)

Vs. Deputy Commissioner of  
Income Tax,  
Circle-12(1),  
New Delhi.

(Respondent)

Appellant by : None.  
Respondent by : Shri Amrit Lal, Senior DR.

Date of hearing : 24.01.2017  
Date of pronouncement : 24.01.2017

**ORDER**

**PER G.D. AGRAWAL, VP :-**

This appeal by the assessee for the assessment year 2006-07 is directed against the order of learned CIT(A)-VIII, New Delhi dated 22<sup>nd</sup> February, 2013.

2. At the time of hearing before us, nobody appeared on behalf of the assessee-appellant. On various occasions i.e., 4<sup>th</sup> November, 2013, 25<sup>th</sup> March, 2015, 28<sup>th</sup> March, 2015, 14<sup>th</sup> October, 2015 and 22<sup>nd</sup> December, 2015, the matter was adjourned at the request of the assessee's counsel. On the last occasion also i.e., on 22<sup>nd</sup> December, 2015 the hearing was adjourned to 24<sup>th</sup> January, 2017 at the written request of the assessee's counsel and both parties were informed in the open Court. Despite that, nobody has put in appearance on behalf of the assessee-appellant on 24<sup>th</sup> January, 2017.

3. In view of the above, we are of the opinion that the assessee is not interested in prosecuting this appeal. While taking this view, we derive support from the decision of Delhi Bench of ITAT in the case of CIT vs. Multiplan India (P.) Ltd. – [1991] 38 ITD 320 (Delhi). Accordingly, we dismiss the assessee's appeal *in limine*.

4. In the result, the appeal filed by the assessee is dismissed *in limine*.

Decision pronounced in the open Court on 24.01.2017.

Sd/-  
(SUDHANSHU SRIVASTAVA)  
JUDICIAL MEMBER

Sd/-  
(G.D. AGRAWAL)  
VICE PRESIDENT

VK.

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1. Appellant : **M/s Genesis Overseas Pvt.Ltd.,  
3A-1, Rao Tula Marg, New Delhi – 110 022.**
2. Respondent : **Deputy Commissioner of Income Tax,  
Circle-12(1), New Delhi.**
3. CIT
4. CIT(A)
5. DR, ITAT

Assistant Registrar